

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4733
ANSWERED ON:07.08.2009
PENSION AND P.F. BENEFITS
Acharia Shri Basudeb

Will the Minister of FINANCE be pleased to state:

- (a) whether the Supreme Court in its judgment has stated that `Pension benefit` may be construed as `deferred salary`;
- (b) if so, the details thereof;
- (c) whether the Supreme Court has also directed the Government to extend parity of salary structure to the Regional Rural Bank staff as per industry-wise settlement without any reference to `capacity to pay`; and
- (d) if so, the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (d) The information is being collected and will be laid on the Table of the House.